NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.181 OF 2019

In the matter of:

Wayne-Burt Petro Chemicals Pvt Ltd & anr Appellant

Vs

Chain Tool & Products Pvt Ltd & Ors Respondent

And

COMPANY APPEAL (AT) NO.183 OF 2019

In the matter of:

Wayne-Burt Petro Chemicals Pvt Ltd & anr Appellant

Vs

Chain Tool & Products Pvt Ltd & Ors Respondent

Mr. Ranjan Kr Pandey, Mr Sandeep Bisht, Mr. Anuj Tiwari, Advocates for appellant.
Mr. Ravi Raghunath, Advocates for R1 and R2.

ORDER

30.01.2020-Learned counsel for the appellant further seeks time to file rejoinder. Both the parties make joint request on the ground that the arguing counsel, due to personal difficulty, could not attend the proceedings.

Prayer allowed. Rejoinder may be filed by 12.2.2020 with a copy to the learned counsel for the Respondent. Let the appeals be fixed for **17.2.2020.**

Interim order to continue till next date of hearing.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam